

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1468/2022 IA (IBC)/63/2022 IA (IBC)/331/2022 IA (IBC)/78/2023 IA (IBC)/1468/2022 in CP(IB) No.682/7/HDB/2018
NAME OF THE COMPANY	Mantena Laboratories Ltd
NAME OF THE PETITIONER(S)	Edelweiss Assets Reconstruction Company Ltd
NAME OF THE RESPONDENT(S)	Mantena Laboratories Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/78/2023 in IA(IBC)/1468/2022

At the request of the Counsel for the Respondent, for filing Counter, post on 20.04.2023, along with remaining applications.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)